

J

W.P(C)No. 67 OF 2005
ITEM No.58

Court No. 2

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. No.2 In Writ Petition(Civil) No.67/2005

SUSHIL CHEMICALS (P) LTD. & ORS

Petitioner (s)

VERSUS

COAL INDIA LTD. AND ORS.

Respondent (s)

(for directions and office report)

Date : 28/02/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner (s)Mr. Dushyant A. Dave,Sr.Adv.
Mr. M.P. Jha,Adv.

Mr. Ram Ekbal Roy,Adv.
Mr. Harshvardhan Jha,Adv.
Mr. Anil K. Chopra,Adv.

For Respondent (s)Mr. A. Sharan,ASG
Mr. Ajit Kumar Sinha,Adv.

Mr. K.S. Bhati,Adv.

UPON hearing counsel the Court made the following
O R D E R

List on 2.3.2005.

(Ganga Thakur)
PS to Registrar

(Prem Prakash)
Court Master